

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

No. 05/2021/R&S

Ranchi, Dated the 12th February, 2021

In continuation of this Court's earlier notification bearing no. 05/2020/R&S dated 13.05.2020, 33/2020/R&S Dated 12.08.2020 and 39/2020/R&S dated 11.11.2020, the Court has been pleased to suspend the 'Note' of Rule 48 (3) of the High Court of Jharkhand Rules, 2001 for further three months from 13.02.2021.

By order of the Court
Sd/-
(Ambuj Nath)
Registrar General